

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 20-06-2020
DAILY BOARD

S.R. NO.	CASE NO.	PARTY NAME	STATGE	NEXT DATE
1	101767/2016	M/s. Uleca Textiles Vs M/s. Om Sai Vastra Bhandar	ARGUMENTS	
2	103818/2009 N/M 0100241/2020	PURNIMA MAYUR PANCHOLI AND 3 ORS Vs SAMIR S MEHTA AND ANR	NM FOR HEARING	
3	106838/1997 N/M 0101036/2018	KHURSHEED N SORABJEE AND ANR Vs FAREDOON RUSTOM TIRANDAZ AND ORS	NM FOR HEARING	
4	102645/2016 N/M 0104535/2016 N/M 0100472/2017 N/M 0101640/2019 N/M 0103467/2019	Mr. Hansraj Narandas Bhatia Vs 1.Mrs. Rajuben Raghavji Bhatia 2.Mrs. Nishaben Yogesh Bhatia 3.Mr. Dharendra Narrottamdas Bhatia	NM FOR HEARING	
5	103109/2019	Premchand Harivanshi Bhardwaj Vs Laltaprasad Harbansingh alias Rajbhar	NM FOR HEARING	
6	104892/2012 N/M 0102863/2018 C/S 0101905/2018	SUNDER SHETTY Vs SHEZADI BEGUM MOHD ALIF ORS	CS FOR HEARING	